NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 79/(MAH)/2010 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

NAME OF THE PARTIES:

Mr. Pravin Jain

V/s.

M/s. Diastar Jewellery Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 A. W. ANSARI ATV. FOR

12. PRAMOP BHOSLE COUNSEL FOR

PETITIONERS

Order CP No. 79/397-398/CLB/MB/MAH/2010

Petitioner side submissions are complete, for the Respondents side submissions, list this matter on 21.10.2016.

sd/-

B.S.V. PRAKASH KUMAR.

Member (Judicial)

sd/-

V. NALLASENAPATHY

Member (Technical)